

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A. / MA / RA / CP NO. 798 OF 2002 *OM*

Applicant/s hal ji Respds. 11.6.1 & Ors.

Advocate for Applicant/s Shri A.B. h. Sivakumar Advocate for Respondent/s Shri D.S. Shukla

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>O.A. No.798/2002 11.12.2012 Hon'ble Mr. Sanjeev Kaushik, J.M. Hon'ble Ms. Jayati Chandra, A.M.</p> <p>None for applicant even in revised call, however, Shri D. S. Shukla, learned counsel for respondents is present.</p> <p>It seems that the applicant has lost the interest in pursuing the matter, accordingly, the O.A. is dismissed in default of the applicant.</p> <p><i>A.M.</i> <i>J.M.</i></p> <p><u>/Dev/</u></p>	

Contd. On Sheet No. _____